

and 1995-96. The number of Post offices opened particularly in Giridih, Kodarma and Hazaribag districts alongwith their locations during the last three years are as under :

	1993-94	1994-95	1995-96
Giridih	EBO 1 at Ratanbahiar	nil	nil
Kodarma	nil	nil	nil
Hazaribagh	1 at Hesla	nil	nil

(b) The amount earmarked for Bihar Circle is as under :

	1994-95	1995-96	1996-97
	(rupees in Lakhs)		
	28.00	60.70	71.34

[Translation]

Railway Protection Force

4013. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether any committee has been constituted to look into functions and other problems related to Railway Protection Force;

(b) if so, the details thereof;

(c) the details of recommendations made by the said committee; and

(d) the reaction of the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (d) No such Committee to look into the functions and other problems of Railway Protection Force has been constituted recently. However, in July, 1994, the Ministry of Railways had set up a Committee consisting of one serving and four Retired Officers of the Railway Protection Force to look into the Organisational and functional problems of the RPF. The tenure of the Committee was for a period of 6 months. However, the Committee did not give any report till its term expired.

Construction of Overbridges

4014. DR. LAXMINARAYAN PANDEY : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is a need to construct overbridges at Ratlam, Javra, Mandasaur and Nimach on Ratlam-Ajmer section of Western Railway; and

(b) if so, the steps taken/proposed to be taken by the Government to construct overbridges at the said places?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b) Road over bridge at Ratlam in lieu of Level Crossing No. 82 already constructed in 1994. At Javra Road in lieu of Level Crossing No. 192-A it was sanctioned in 1986-87 but State Government could not start work on approaches hence frozen. Another Road over bridge at Javra station in lieu of level crossing No. 177 qualifies for replacement on cost sharing basis but State Government has not sponsored proposal required under extant rules. Level Crossings at Mandasaur and Neemach are having low traffic density hence do not qualify for replacement with over/under bridges on cost sharing basis.

[English]

Modern Goods Shed at Dhankuni

4015. SHRI ANIL BASU : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are considering to build up modern goods shed at Dhankuni;

(b) if so, the progress of such shed;

(c) whether any target has been fixed to complete this project; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (d) Dhankuni is already functioning as a freight terminal. The sanctioned work for its expansion/development as a Nodal terminal is under execution and is likely to be completed by 31.12.98.

J.P.C. Report

4016. SHRI SANAT KUMAR MANDAL : Will the Minister of CIVIL AVIATION be pleased to refer to the reply given to Unstarred Question No. 241 on July 11, 1996 and state :

(a) whether the CBI has since submitted its final report in this case;

(b) if so, the details of the findings and the follow-up action taken by his Ministry thereon;

(c) if not, the reasons for delay in this regard; and

(d) the time by which the report is likely to be submitted by the CBI?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (d) As per information received from the CBI, field investigation has been completed and